

GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT

RAJYA SABHA

QUESTION NO 21.04.2010

ANSWERED ON

WEEKLY ALLOWANCE FOR UNEMPLOYED YOUTHS .

2860

Shri Naresh Agrawal

Will the Minister of COALLABOUR AND EMPLOYMENT be pleased to state :-

- (a) whether the unemployed youths in the developed countries of the world like America, England, Australia, New Zealand etc. are provided with weekly allowance by Government for their subsistence;
- (b) if so, whether Central Government would consider to implement this policy in India; and
- (c) if not, the reasons therefore?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT

(SHRI HARISH RAWAT)

- (a): Ministry of Labour & Employment do not maintain such data.
- (b) & (c): There is no such proposal under consideration of the Central Government. However, as per the information available, the States of Chattisgarh, Haryana, Kerala, Tamil Nadu, Manipur, Rajasthan, Punjab, Puducherry and Andaman & Nicobar Islands are paying unemployment allowance to certain specific categories of unemployed persons registered with employment exchanges from their own resources. Government of India is also implementing various Employment Generation and Poverty Alleviation Programmes in both rural and urban areas to generate employment opportunities in the country for unemployed youth. Some of the important ones are: Swarna Jayanti Shahari Rozgar Yojana (SJSRY), Swarnajayanti Gram Swarozgar Yojana (SGSY), Prime Minister's Employment Generation Programme (PMEGP) and Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS)